

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 139 of 2013 IN
D.F.R. No. 631 of 2013 in
APPEAL No. 167 of 2011**

Dated : 10th September, 2013

In the matter of:

Gulbarga Electricity Supply Co. Ltd.

**Review Petitioner/
...Appellant(s)**

Versus

M/s JSW Steel Ltd. & Ors.

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **24.09.2013.**

COURT MASTER